

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

(IB) – 206 (ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2017**

**NAME OF THE COMPANY:** M/s VCommission Media Pvt. Ltd. Vs. M/s  
American Swan Lifestyle Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 9 of IBC, 2016

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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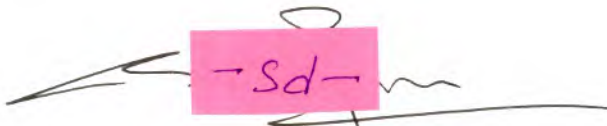
	For the Petitioner (s) :	Sanad K. Jha, Advocate		
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	For the Respondent (s) :	None		
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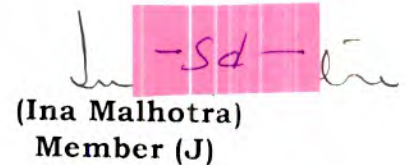
**ORDER**

In view of certain technical defects, Id. Counsel for the Petitioner submits that he wishes to withdraw the present petition with liberty to file fresh petition.

Dismissed as withdrawn. Liberty granted.



**(S. K. Mohapatra)  
Member (T)**



**(Ina Malhotra)  
Member (J)**

(Lekh Raj Singh)